

(b) There is a proposal concerning the establishment of a Sanskrit University by the Government of Kerala at Kalady, the Birth Place of Shri Jagatguru Shankaracharya. The Government of India has also sanctioned an ad-hoc grant of Rs. 1.00 crores in the connection. However, the question of this University being established is under examinations.

Pollution Control Units in Tamil Nadu

3064. SHRI R. JEEVARATHINAM: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to establish pollution control unit either in Ranipet or Ambur in Tamil Nadu in order to control the pollution occurring due to working of a number of leather tanneries in Ranipet, Vaniambadi, Ambur, etc.; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (b). The State Government has prepared and financed schemes for construction of Common Effluent Treatment Plants (CETP), for clusters of tanneries in Ranipet, Ambur, Pernambut and Dindigul in Tamil Nadu. Construction of a CETP has already begun at Vaniambadi.

Reconstitution of P.E.S.B.

3065. SHRI YASHWANTRAO PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether the Public Enterprises Selection Board (PESB) is proposed to be reconstituted; and

(b) if so, when, and the proposed

composition of the Board?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b). The existing Government of India Resolution dated 3rd March, 1987 provides for the appointment of a part-time or full-time Chairman and 3 full-time Members of the Board. A full-time Chairman has been appointed with effect from 2.1.90. A proposal to appoint two more Members is under consideration. The question whether or not the Board should have a 4th Member is also under consideration.

Stone Quarries near Mirzapur

3066. SHRIGUMAN MALLODHA: Will the PRIME MINISTER be pleased to state:

(a) whether Archaeological Survey of India have discovered stone quarries near Mirzapur, Uttar Pradesh recently; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) The discovery of stone quarries near Mirzapur, Uttar Pradesh was made recently by the Department of Ancient Indian History, Culture and Archaeology, Banaras Hindu University, Varanasi and not by the Archaeological Survey of India.

(b) In the area around Chunar, near village Baragaon in the hills lying South of the Chunar Railway Station in district Mirzapur, Uttar Pradesh, a series of ancient stone quarries and massive finished/unfinished blocks of stones of cylindrical and pillar-like shape have been found. According to the explorers these ancient quarries were used during the Mauryan and subsequent

periods of Indian history.

“Prani Vihar” at Asola

3067. SHRI RAVI NARAYAN PANI: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to start or have started a “Prani Vihar” at Asola, South Delhi;

(b) if so, the details thereof; and

(c) the expenditure incurred or likely to be incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (b). Delhi Administration have notified an area of 10.75 square kilometers of land in Gaon Sabhas of Asola, Sahurpur and Maidangarhi as Wildlife Sanctuary under Section 18 of the Wild Life (Protection) Act, 1972.

(c) The total estimated cost of the project is Rs. 5.00 crores, out of which expenditure of Rs. 1.75 crores has been incurred so far.

Western Ghat Scheme

3068. PROF. GOPALRAO MAYEKAR: Will the PRIME MINISTER be pleased to state:

(a) the criteria for inclusion of any area in the “save western ghat” scheme;

(b) the talukas of Goa State included in the scheme; and

(c) the taluk as proposed for inclusion?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b). Planning Commission is not aware of any scheme called “save western ghats”. However, there is a Western Ghats Development Programme, the relevant information relating to which is as follows:

The delineation of the Western Ghats area was originally done on the basis of the Irrigation Atlas of India, which formed part of the report of the Second Irrigation Commission. The delineation issue was later on referred to the Town and Country Planning Organization who identified the Western Ghats area on the basis of the following criteria:

a) the taluka should be taken as a unit.

b) at least 20 per cent of the talukas should be above 600 metres elevation; and

c) it should be contiguous to the Western Ghats. A one man committee consisting of Dr. M.S. Swaminathan, Member, Planning Commission was set up subsequently for finalizing the delineation of the Western Ghats area for the purpose of the programme. The Committee decided that the States may be allowed to continue the programme in all the Talukas initially identified and also to extend it to the talukas suggested for addition by the Town and Country Planning Organisation.

Satari, Sanguem and Canacona talukas of Goa have been included under the W.G.D.P.

(c) There is no such proposal with the Planning Commission in respect of the